

ITEM NO.46

COURT NO.12

SECTION IX

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Special Leave to Appeal (C) No(s). 8746/2021

(Arising out of impugned final judgment and order dated 24-03-2021 in MCA No. 195/2019 passed by the High Court Of Judicature At Bombay At Goa)

ARUN SHARMA

Petitioner(s)

VERSUS

ROXANN SHARMA

Respondent(s)

IA No. 133580/2021 - APPLICATION FOR PERMISSION  
IA No. 163703/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 73128/2022 - CLARIFICATION/DIRECTION  
IA No. 136899/2021 - CONDONATION OF DELAY IN FILING  
IA No. 163705/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 133581/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 104918/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 76581/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 8879/2021 (IX)

IA No. 136904/2021 - CONDONATION OF DELAY IN FILING  
IA No. 104926/2021 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 77374/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 13-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

Counsel for  
the parties

Mr. Anupam Lal Das, Sr. Adv.  
Mr. Bimlesh Kumar Singh, AOR  
Mr. Vivek Phadke, Adv.  
Mr. Rajeev Kumar Gupta, Adv.  
Mr. Ashutosh Bhardwaj, Adv.  
Mr. D. K. Thakur, Adv.

Mr. Colin Gonsalves, Sr. Adv.  
Mr. Shiyas Kumar, Adv.  
Mr. Satya Mitra, AOR

UPON hearing the counsel the Court made the following

**O R D E R**

List this matter on 23<sup>rd</sup> January 2023.

In the interim period, the petitioner shall be entitled to visit the child every Saturday and Sunday for four hours each day. During this period the petitioner shall also be entitled to take the child out with him from the child's current place of residence to any place within the State of Goa, but within the overall timeframe of four hours on each day of visit.

We shall consider the prayer of the respondent for taking the child to the United States on the next day of hearing.

(DEEPAK JOSHI)  
COURT MASTER (SH)

(VIDYA NEGI)  
ASSISTANT REGISTRAR